

of temporary and permanent posts in the Ministry of Health and Family Planning for Family Planning work as on 1-11-1974 is as follows:—

Class	No. of temporary posts	No. of permanent posts
Class I	24	47
Class II	19	114
Class III	95	220
Class IV	79	69

Preservation of Wild Life

295. SHRIMATI LAKSHMI KUMARI CHUNDAWAT: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether it is a fact that the Prime Minister has issued directions to the effect that diplomats should not be given immunity for violation of the provisions of the Wild Life Act; and

(b) if so, the details thereof and the action taken to preserve wild life?

THE DEPUTY MINISTER IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI PRABHUDAS PATEL): (a) and (b). The Prime Minister has not issued any direction to the Diplomats. The Ministry of External Affairs have, however, invited the attention of Foreign Missions, the United Nations and its specialized Agencies and other Privileged Bodies in India, to the infringement of Game Rules by the Diplomatic and non-Diplomatic Officials and indicating that those violating Game Rules render themselves liable to prosecution and penalties as provided under the laws. The Missions have been informed that certain States have already banned all shooting from October, 1974 to October, 1975, and that it has been decided not to import ammunition for officials of the Diplomatic Missions for shotgun and Rifles etc. till the end of October, 1975 and that personnel of

Diplomatic Missions should not carry shotguns and Rifles on person or in their vehicles for a period of one year i.e. upto October, 1975. The Foreign Missions have been requested once again to extend their cooperation and to stress on their officials the necessity for compliance with the Game Rules and Regulations of the various States.

Migration of Families to Pakistan from the Border areas of Rajasthan

296. SHRIMATI LAKSHMI KUMARI CHUNDAWAT:

SHRI SAWAISINGH SISODIA:

Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether it is a fact that some families in the drought-hit border areas of Jaisalmer and Barmer districts in Rajasthan have moved to Pakistan to save themselves from starvation; and

(b) if so, the details in this regard and what steps Government have taken in this respect?

THE DEPUTY MINISTER IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI PRABHUDAS PATEL): (a) No, Sir.

(b) Does not arise.

International cooperation for taming turbulent rivers

297. SHRI SAWAISINGH SISODIA: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether Government propose to seek international cooperation for taming the turbulent rivers in the country; and

(b) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI K. N. SINGH): (a) and (b). There is no such proposal.